

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08

C.P. (IB)/2990(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Ms A2z Infraservices Limited**

Vs

Ms Reliance Natural Resources Limited

For OC : None Present

For CD : Appearance not given

Section 9 of IBC

ORDER

1. This is a transferred matter from Court V.
2. Counsel for CD submits that the matter was already settled and he undertakes to provide documents relating to the same. **List on 07.05.2024 for reporting settlement/further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)